

(To be published in the Gazette of India Extraordinary Part-I, Section-1)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
PUBLIC NOTICE No. 11 /2015-2020
NEW DELHI DATED 24th MAY, 2016

Subject: Inclusion of Regional Office, Joint DGFT, Rajkot in the jurisdiction of Committee on Quality Complaint & Trade Dispute (CQCTD) in Chapter-8 of Hand Book of Procedures, 2015-2020.

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy, 2015-20, the Directorate General of Foreign Trade hereby amends the table as in Para 8.01 of Hand Book of Procedures, 2015-20 to include the office of Regional Authority, Raipur under the jurisdiction of Joint Director General of Foreign Trade, Bhopal for effective handling of Quality Complaints & Trade Disputes and further introduces the setting up of the Committee in Quality Complaints & Trade Disputes (CQCTD) in the office of Joint Director General of Foreign Trade, Rajkot.

2. Accordingly, the revised table under the Western Zone would read as under:-

Location of CQCTD	Designation of Chairperson	Jurisdiction of the CQCTD
Zonal Addl. DGFT, Mumbai	Addl. DGFT	Zonal DGFT, Mumbai; RA, Nagpur and RA, Panjim
Jt. DGFT, Pune	Joint DGFT	RA, Pune
Jt. DGFT, Vadodara	Joint DGFT	RA, Vadodara and RA, Gandhidham, Kutch
Jt. DGFT, Ahmedabad	Joint DGFT	RA, Ahmedabad
Jt. DGFT, Surat	Joint DGFT	RA, Surat
Joint DGFT, Bhopal	Joint DGFT	RA, Bhopal, Indore extn. office and Raipur
Joint DGFT, Rajkot	Joint DGFT	RA, Rajkot

2. Effect of this Public Notice:

The office of the Joint Director General of Foreign Trade, Rajkot and Deputy Director General of Foreign Trade, Raipur are included in Para 8.01 under the Western Zone where Committee on Quality Complaint & Trade Dispute (CQCTD) has been constituted.


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(Issued from File No.18/46/HQ/15-16/ECA-II)